


Government of Jammu & Kashmir
Housing & Urban Development Department
Civil Secretariat, Srinagar/ Jammu

NOTIFICATION
Srinagar, 11th of October, 2019

SRO 846 In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor is pleased to direct that the cadre of the Town Planning Organization, Ladakh (Gazetted Services) for the Union Territory of Ladakh upon exclusion of the posts of Union Territory of Jammu and Kashmir, shall comprise the posts as indicated in Schedule - I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

By order of the Governor.

Sd/-

(Dheeraj Gupta), IAS

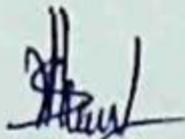
Principal Secretary to the Government
Housing & Urban Dev. Department

Dated : 11 .10.2019

No. HUD/Adm./ 95 /2019

Copy to the:

1. Financial Commissioner, Finance Department.
2. Principal Secretary to Hon'ble Governor.
3. Secretary to Government, General Administration Department.
4. Secretary to Government, Department of Law, Justice and P. A.
5. Secretary to Government, Ladakh Affairs Department.
6. Divisional Commissioner, Ladakh Division.
7. Director Finance, Housing & Urban Dev. Department.
8. Assistant Town Planner, TPO Ladakh.
9. OSD to Advisor (S) to Hon'ble Governor J&K, Srinagar.
10. Private Secretary to Chief Secretary, J&K.
11. Private Secretary to Principal Secretary, H& UDD.
12. Incharge Website.
13. SRO file (w.2.s.c).


(Syed Nazir Ahmad)

Under Secretary to the Government
Housing & Urban Dev. Department



Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu/Srinagar

Schedule-I to SRO _____
Town Planning Organization, (Gazetted) for UT of Ladakh

S.No.	Name of the post	Number of Posts	Pay band/scale of the post with Grade Pay	Cadre (UT/Divisional/District)
6	Asstt.Town Planner	1	Level-8A (50700-160600)	UT
	Total	1		

(Syed Nazir Ahmad)
Under Secretary to the Government
Housing & Urban Dev. Department